

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 14690/2014

M/S.PANTALOOON RETAIL (I) LTD.

Petitioner(s)

VERSUS

CHIEF CONTROLL.REV.AUTH.& ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

WITH

SLP(C) No. 36460/2012

(With appln.(s) for stay and appln.(s) for exemption from filing O.T. and appln.(s) for permission to file additional documents and Interim Relief and Office Report)

Date : 05/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Aabhas Parimal, Adv.

Mr. Shantanu Sagar,Adv.

Mr. Chandra Prakash,Adv.

For Respondent(s)

Mr. Abhinav Kr. Malik, Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The pleadings are also complete.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

(PANKAJ BHANDARI)
Registrar